

ITEM NO.3

COURT NO.3

SECTION III

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

I.A. 22-27/2014 in Civil Appeal No(s). 11112-11117/2013

M/S BAJAJ HINDUSTHAN LTD

Appellant(s)

VERSUS

U.O.I & ORS

Respondent(s)

(for extension of time and office report)

Date : 21/11/2014 These applications were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE KURIAN JOSEPH

For Appellant(s) Mr. S. K. Bagaria, Sr. Adv.
Mr. Sanjeev Kumar Singh, Adv.
Ms. Ruby Singh Ahuja, Adv.
Mr. Ishaan Gaur, Adv.
Mr. Pallav Mongia, Adv.
Mrs. Manik Karanjawala, Adv.
For M/s. Karanjawala & Co.

For Respondent(s) Mr. P. S. Patwalia, ASG
Ms. Binu Tamta, Adv.
Mr. Kumar Ajit Singh, Adv.
For Mr. B. Krishna Prasad, Adv.

UPON hearing counsel the Court made the following
O R D E R

I.A.Nos. 22-27 of 2014 - Applications seeking extension
of time for making the payment are allowed.

The time, as prayed for, is granted upto 31.12.2014 for
the said purpose.

(Jayant Kumar Arora)
Sr. P.A.

(Sneh Bala Mehra)
Assistant Registrar